

Coconut Research Station in Chickmagalur District of Karnataka

7340. SHRI D.M. PUTTE GOWDA:
Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any proposal to set up a Coconut Research Station near Kadur Taluk of Chickmagalur district in Karnataka State;

(b) if so, the details thereof; and

(c) the action taken by Government in this regard?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) No, Sir.

(b) and (c). Does not arise.

[Translation]

Fertilizer Plants in Public Sector

7341. SHRI ISHWAR CHAUDHARY:
Will the Minister of AGRICULTURE be pleased to state:

(a) the details of fertilizer plants in the public sector which had negligible production during 1988-89 and 1989-90;

(b) the reasons therefore; and

(c) the steps being taken to make these plants function at their full capacity?

THE DEPUTY PRIME MINISTER AND MINISTER OF AGRICULTURE (SHRI DEVI LAL): (a) The details of fertilizer plants in the public sector which had negligible production in relation to the installed capacity during 1988-89 and 1989-90 are given below:—

(‘000 MT)

Name of the Company	Annual Installed Capacity	Production (N)	
		1988-89	1989-90
1	2	3	4
Fertilizer Corporation of India (FCI)			
Ramagundam	228	70.9	52.4
Talcher	228	28.5	73.4
Hindustan Fertilizer Corporation of India (HFC)			
Namrup—I	20	4.1	2.3
Durgapur	152	27.4	15.7
Barauni	152	65.5	36.7

(b) The main reasons for unsatisfactory production performance of these plants are design deficiency, power problems, equipment breakdowns, industrial relations problems, shortage of inputs etc.

(c) With a view to improving the performance of these plants several schemes for revamping, modernisation, installation of captive power plants, etc., are being formulated/implemented.

[English]

Looting in a Delhi Bank

7342. SHRI MANIKRAO HODLYA
GAVIT:
SHRI R.N. RAKESH:
SHRIMATI BASAVA RAJESH-
WARI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to the news item appeared in 'The Hindustan Times' dated 7 April, 1990 under the heading 'Over 2 lakh Looted from Delhi Bank';

(b) if so, the details thereof;

(c) whether any arrests have been made in this regard;

(d) the outcome of the enquiry in each case; and

(e) the steps taken or proposed to be taken to strengthen the security at Banks?

THE MINISTER OF STATE IN THE
MINISTRY OF HOME AFFAIRS (SHRI
SUBODH KANT SAHAY): (a) Yes, Sir.

(b) to (d). The information is given in the statement below.

(e) i) patrolling at the Banks has been intensified.

ii) banks which do not have armed guards have been asked to provide such guards.

iii) Bank employees have been asked to be more vigilant and advised to keep the alarm system in working condition.

The two cases of robbery reported in the Hindustan Times dated 7.4.90 were as under:—

(i) There persons made a futile attempt to rob the Syndicate Bank, Air Force Station, Palam, New Delhi on 6.4.90. A case FIR No.96 dated 6.4.90 u/s 394/397/398/307/401/120-B IPC and 25/27/54/59 Arms Act Police Station, Delhi Cantt has been registered. Four persons have been arrested.

(ii) Two persons were successful in robbing the State Bank of India, Sant Garh, Delhi on 6.4.90. A case FIR No.190/90 u/s 392/397 IPC Police Station Tilak Nagar has been registered. No arrest has been made so far.

Demonstration in Front of Bangladesh Visa Office in Agartala

7343. SHRI K.B.K. DEB BURMAN:
SHRI ANAND SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a demonstration was held in front of Bangladesh Visa office in Agartala (Tripura) on 21 February, 1990, seeking repatriation of Chakma refugees from Bangladesh;